

**Before the Appellate Tribunal for Electricity**

**(Appellate Jurisdiction)**

**Appeal No. 259 of 2012 &**  
**I.A. No. 415 of 2012**

**Dated : 19<sup>th</sup> December, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd.**

**...Appellant (s)**

**Versus**

**NTPC & Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s): Mr. Pradeep Misra**  
**Mr. Manoj Kr. Sharma**  
**Mr. T.P.S. Bawa (Rep.)**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 415 of 2012 to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.01.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/Sm**